

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2212**  
ANSWERED ON 10<sup>TH</sup> MARCH, 2016

**QUARRYING LICENSE TO NHAI**

2212. SHRI JYOTIRADITYA M. SCINDIA:  
SHRI GAURAV GOGOI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

**सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

- (a) whether NHAI quarry stone and sand for construction of new highway projects;
- (b) if so, the details of the States from which NHAI has taken quarrying license;
- (c) whether the stone and sand are conveniently being made available to NHAI to construct new highway projects; and
- (d) if so, the details thereof and to the extent to which the target of construction of new highway projects has been achieved during 2015-16?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (d) National Highways Authority of India (NHAI) does not quarry stone or sand, however, such aggregates are procured by concessionaire on their own from nearby available sources. Against the target of 2000 km of construction of new highway projects by NHAI during 2015-16, construction of 1770 km has been achieved.

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